GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1180

TO BE ANSWERED ON THE 27TH JULY, 2022/ SRAVANA 5, 1944 (SAKA)
STRENGTHENING OF NCB

1180 # SHRI KAMAKHYA PRASAD TASA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the efforts made by Government to strengthen the Narcotics Control Bureau (NCB);
- (b) whether any efforts have been made by Government to improve the technical and monitoring capability of NCB personnel; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): The Narcotics Control Bureau (NCB) was established by the Govt. of India in exercise of powers conferred by sub section 3 of section 4 of the Narcotics Drugs and Psychotropic Substances Act 1985 for the purpose of effectively preventing and combating abuse of narcotics drugs and psychotropic substances and its illicit trade. The Government of India provides all administrative and financial support to NCB for its smooth functioning and strengthening, as required from time to time.
- (b) & (c): Various steps to improve the technical and monitoring capability of NCB personnel are being undertaken, as detailed below:-

(i) In house training programmes on various subjects like crypto currencies, dark-net, digital surveillance, cyber crime information, cyber crime forensics, digital forensics etc. were conducted to improve technical competence and monitoring capabilities of NCB officials. The details of training programs organised in last 3 years is as follows:-

Year	2019	2020	2021
No. of trainings conducted	24	20	24
No. of officers trained	85	149	197

- (ii) NCB officials also attend various workshop and training programmes conducted by International organizations like United Nations Office on Drugs and Crime (UNODC) and International Narcotics Control Bureau (INCB) etc. to enhance their technical capabilities and update themselves with the latest advancements.
- (iii) The officers of NCB are also nominated for various technical courses of similar nature conducted by other training institutions like Central Bureau of Investigation Academy, Ghaziabad (Uttar Pradesh), Central Academy for Police Training, Bhopal (Madhya Pradesh), National Forensic Science University, Gandhinagar (Gujarat).